

(c) This information is not available.

Model Stations

*16. SHRI SOMJIBHAI DAMOR: Will the Minister of RAILWAYS be pleased to state:

(a) the total number of model stations developed and the number of such stations in the tribal areas;

(b) the number of model stations in Madhya Pradesh and Gujarat sanctioned during the last five years and the number of these stations completed and the number of stations yet to be completed; and

(c) whether Dahod, an important railway station in the tribal area, is proposed to be included in the list of model stations?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) 67 stations were selected to be developed as Model Stations. One station falls in the tribal area.

(b) 7 stations in Madhya Pradesh and 3 stations in Gujarat were selected under this scheme. Works at one station each in Madhya Pradesh and Gujarat have since been completed.

(c) No, Sir.

[Translation]

Black marketing in Cement

*17. SHRI JANARDAN TIWARI: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are aware of black marketing in cement by some cement dealers;

(b) if so, the action being taken by Government to check black-marketing of cement; and

(c) the details of such cases detected so far and the action taken against the cement dealers found guilty?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) to (c). As a result of the various policy initiatives taken by Government in the past for the growth of cement industry, the country had achieved near self sufficiency in cement production. Accordingly, effective from 1.3.1989, cement was fully decontrolled. Thus, at present Government do not exercise any statutory control over price and distribution of cement. However, with a view to check profiteering at the retail level, State Governments have been requested to keep a close watch on the dealers.

The States/Union Territories have been advised from time to time to check hoarding, black marketing etc., in essential commodities by taking appropriate action under the Essential Commodities Act, 1955.

[English]

Meeting with representatives of Drug Industry Association etc.

*18. KUMARI UMA BHARATI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether he held a meeting on 20 June, 1990 with the representatives of industry associations, chemists and druggists and consumer health organisations;

(b) if so, the details of discussion held and the decisions arrived at;

(c) the follow up action taken thereon; and

(d) whether any decision has been taken regarding category of essential drugs for price control?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) Yes, Sir.

(b) During the meeting, a wide range of issues relating to the Drug Policy was discussed in which the various interest groups put forward their views.

(c) and (d). No decisions were arrived at in the meeting. However these views will be kept in mind while reviewing the Drug Policy, which is currently in progress.

Threat by Airbus Industrie to Indian Airlines

*19. **SHRIMATI CHENNUPATI VIDYA:**
SHRI VAKKOM PURUSHOTHAMAN:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Airbus Industrie has threatened to institute breach-of-contract proceedings against the Indian Airlines in the absence of a firm commitment of take delivery of the A-320 aircraft presently in the hangars of Toulouse;

(b) if so, the details of the stand taken by Government on the issue; and

(c) whether the Airbus Industries has agreed to make any changes in the aircraft and if so, the details thereof?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) No, Sir.

(b) Does not arise.

(c) Indian Airlines has experienced a number of snags in the operation of the A-320 fleet. It has taken up the problem of recurrence of snags with the Airbus Industrie.

Koraput-Rayagada Railway Line

*20. **SHRI K. PRADHANI:** Will the Minister of RAILWAYS be pleased to state:

(a) whether Koraput-Rayagada rail line is to be completed as per target date of March, 1991;

(b) what are the works pending completion;

(c) whether sufficient money has been allotted for it; and

(d) if not, the reasons therefore?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) Although efforts are being made to commission the line by March 1991, there have been slippages in some items of work due to delays in handing over of forest land by the State Government, failures of some contractors, sickness in labour and unseasonal rains during this year.

(b) Koraput-Machilguda section of the project has been commissioned and opened for traffic. The overall progress of work on the project is 63% as on June, 1990.

(c) Yes, Sir.

(d) Does not arise.

Expansion by Maruti Udyog Ltd.

1. **SHRI KAILASH MEGHWAL:** Will the Minister of INDUSTRY be pleased to state:

(a) whether Maruti Udyog Ltd. has